

[Translation]

Pending Schemes

3846. SHRIMATI SUMITRA MAHAJAN : Will the PRIME MINISTER be pleased to state :

(a) whether schemes of cities having population of more than twenty thousands are lying pending with the Government for clearance; and

(b) if so, the time by which these schemes are likely to be accorded clearance ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir. Some Water Supply & Sanitation Schemes have been forwarded by State Governments in respect of towns and cities having population more than 20000 for technical clearance.

(b) No time frame can be given regarding accordance of technical clearance, Since this can be possible only after detailed assessment of the technical & financial viability of each scheme, and this assessment is an on-going process involving frequent interaction with State Governments and their agencies.

[English]

Genetic Violations

3847. SHRI SONTOSH MOHAN DEV : Will the Minister of SCIENCE & TECHNOLOGY be pleased to state :

(a) whether this Department has asked the Planning Commission for allocation of more funds to study the genetic violations of India's diverse population groups;

(b) if so, the main aims of this project;

(c) whether the Planning Commission has agreed to provide more funds for this project; and

(d) if so, the time by which this project is likely to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) The main objectives of the programme are : a) to understand genetic variation among different population groups in the country, b) to develop the new science of genetic epidemiology and c) to assess the genomic variations and susceptibility/resistance of population to different diseases and disorders.

(c) and (d) Yes, the Planning Commission has provided adequate funds for the Annual Plan 1997-98. The programme has already started, as part of the ongoing activities under human genetics.

[Translation]

Allocation for EAS, IAY - 1996-97

3848. SHRI ILIYAS AZMI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount allocated to Uttar Pradesh during 1996-97 under the Employment Assurance Scheme and the Indira Awas Yojana, separately;

(b) whether the Union Government have any monitoring mechanism so as to ensure that the State Governments do not discriminate in the allocation of amount to their respective districts after they have been allocated the plan outlay;

(c) whether the Government propose to formulate any scheme for the development of the most backward areas of Uttar Pradesh and to directly make allocations for the development of such areas;

(d) whether the Union Government are contemplating to formulate any scheme to spend more amount for the rural development schemes and the development of most backward areas so as to bring these at par with the development areas; and

(e) if so, by when and if not the reasons therefor?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The amount allocated to Uttar Pradesh during 1996-97 under the Indira Awas Yojana is Rs. 216.16 crores. No allocation is fixed for Employment Assurance Scheme (EAS) as it is demand driven scheme. However the total availability of funds under EAS during 1996-97 is Rs. 251.57 crores.

(b) the monitoring mechanism, inter alia, consists of obtaining periodical progress reports/returns, financial returns/audit reports, intensive field inspections, reviews and monitoring by committees and by senior officers with the State Secretaries, Commissioners etc.

The Government regularly monitor and review implementation of programmes in various states through the Central Level Coordination Committees, State Level Coordination Committees and at the district level by the governing body of the District Rural Development Agencies.

(c) The Government have appointed a Committee to identify 100 most backward districts in the country including in the State of Uttar Pradesh

(d) and (e) It will depend upon the report of the Committee mentioned in (c) above.

[English]

Generation of Nuclear Power

3849. SHRIMATI SARADA TADIPARTHI : Will the PRIME MINISTER be pleased to state :